

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3710
ANSWERED ON:18.12.2006
CREATION OF COLLECTIVE BODY OF EXEMPTED P.F. TRUSTS
Sippiparai Shri A. Ravichandran

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any proposal to create a collective body of exempted Provident Fund Trusts;
- (b) if so, the details thereof;
- (c) whether the Government has also a proposal to set up a regulator for monitoring Provident Fund; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a): No, Sir.

(b): Does not arise in view of (a) above.

(c) & (d): The task of regulating Provident Fund Trusts is already being done by the Employees' Provident Fund Organization in respect of establishments to whom the Employees' Provident Funds & Miscellaneous Provisions Act, 1952 applies.